

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 548
(To be answered on the 25th July 2024)**

RESA WORK AT CALICUT AIRPORT

548. SHRI M K RAGHAVAN

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the ministry has completed tender process for RESA construction at Calicut airport;**
- (b) if so, the details thereof including date of tender awarded and if not, the reasons for such extensive delay;**
- (c) the current status of RESA construction at Calicut airport;**
- (d) the details of data regarding the work of RESA completed at the said Airport; and**
- (e) the details of timeline for completion of RESA works at Calicut International Airport?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Murlidhar Mohol)

(a) to (d): On the basis of the recommendations of the Committee of aviation experts constituted by the Ministry of Civil Aviation (MoCA), to oversee the implementation of the recommendations made in the investigation report of the Aircraft Accident Investigation Bureau (AAIB) on the accident at Calicut airport, the Airports Authority of India (AAI) projected a land requirement of 14.5 acre to the State Government of Kerala to provide for Runway End Safety Area (RESA) of 240m at both the ends of the runway at Calicut airport. The State Government has handed over 12.54 acre land to AAI on 19.10.2023. The work of development of Runway End Safety Area (RESA) of 240m at both the ends of the runway at Calicut airport, has been awarded on 19.02.2024 and the Environmental Clearance for the work has been issued by the State Government of Kerala on 11.07.2024.

AAI as a special measure, keeping in mind the viability and feasibility of operation of Wide Body aircraft at Calicut airport, has offered to bear cost of filling and leveling of land for provision of RESA at Calicut International airport. Administrative Approval and Expenditure Sanction has been

**accorded for Rs.484.57 crore (including GST) by AAI for RESA provision.
(e): The projected timeline for the completion of the work is December, 2025.
However, the actual timeline depends upon various factors such as availability
of mandatory clearances, financial closure etc.**
